

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 300 of 2013

Dated : 20th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Delhi Voluntary Hospital Forum **Appellant(s)**

Versus

Delhi Electricity Regulatory Commission **Respondent(s)**
& Ors.

Counsel for the Appellant(s) : Mr. B.P. Agarwal
Mr. Ujjwal Kr. Jha

Counsel for the Respondent(s): : -

ORDER

Admit. Issue notice to the Respondents returnable on 18.12.2013.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **18.12.2013.**

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson